

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P. No. 997 of 2021

Nilesh Kumar

..... Petitioner

-- Versus --

The State of Jharkhand and Anr.

..... Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. Siddhartha Roy, Advocate

For the State :- APP

6/09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post on 26.10.2021.

Interim order dated 20.07.2021 shall continue till the next date.

(Sanjay Kumar Dwivedi, J)

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